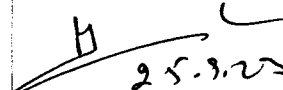


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 18.09.2023 To 22.09.2023				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/50582/2015	FO/51185/2023	14/09/2023	19/09/2023
2.	E/52838/2015	FO/51186/2023	14/09/2023	19/09/2023
3.	E/52839/2015	FO/51187/2023	14/09/2023	19/09/2023
4.	E/52937/2015	FO/51188/2023	14/09/2023	19/09/2023
5.	E/54286/2015	FO/51189/2023	14/09/2023	19/09/2023
6.	E/54336/2015	FO/51190/2023	14/09/2023	19/09/2023
7.	E/54337/2015	FO/51283/2023	14/09/2023	19/09/2023
8.	E/50282/2017	FO/51284/2023	14/09/2023	19/09/2023
9.	E/50295/2022	FO/51296/2023	18/09/2023	20/09/2023
10-11.	E/STAY/50207-50208/2019 & E/Cross/50315-50316/2019 IN E/50419-50420/2019	FO/51297-51298/2023	15/09/2023	19/09/2023
12-13.	E/50303-50304/2020	FO/51305-51306/2023	18/09/2023	20/09/2023
14.	E/51186/2022	FO/51337/2023	20/09/2023	21/09/2023
		<u>MISC ORDER</u>		
1.	E/ROM/50653/2022 IN E/50093/2020	MO/50281/2023	18/09/2023	19/09/2023
2.	E/MISC/50018/2023 IN E/50582/2015	MO/50299/2023	14/09/2023	19/09/2023
3.	E/MISC/50022/2023 IN E/52838/2015	MO/50300/2023	14/09/2023	19/09/2023
4.	E/MISC/50019/2023 IN E/52839/2015	MO/50301/2023	14/09/2023	19/09/2023
5.	E/MISC/50015/2023 IN E/52937/2015	MO/50302/2023	14/09/2023	19/09/2023
6.	E/MISC/50017/2023 IN E/54286/2015	MO/50303/2023	14/09/2023	19/09/2023
7.	E/MISC/50016/2023 IN E/54336/2015	MO/50304/2023	14/09/2023	19/09/2023
8.	E/MISC/50021/2023 IN E/54337/2015	MO/50305/2023	14/09/2023	19/09/2023
9.	E/MISC/50020/2023 IN E/50582/2015	MO/50306/2023	14/09/2023	19/09/2023
10-12.	E/ROM/50343-50345/2023 IN E/52070.52091-52092/2019	MO/50308-50310/2023	18/09/2023	20/09/2023

13.	E/MISC/50594/2023 E/51730/2021	IN	MO/50312/2023	20/09/2023	20/09/2023
			<u>I.O. ORDER</u>		
			Nil		
					 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (UDC)